

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 25/RP/2018 in Petition No. 108/TT/2017**

Subject : Petition for review of order dated 15.5.2018 in Petition No. 108/TT/2016.

Date of Hearing : 2.5.2019

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member

Review Petitioner : Teesta Power Transmission Ltd.

Respondents : PTC India Ltd. & others

Parties present : Shri S.K Aggrawal, Advocate, Respondent Nos. 10-13  
Shri Shivam Wadhwa. Advocate, Rajasthan Discoms  
Ms. Pallavi Kansal, TPTL  
Shri Abhishek Vats, TPTL  
Shri Amit Yadav, PGCIL  
Shri Yasjaswi Kant, Sneha Kinetic Power Projects Pvt.

**Record of Proceedings**

The representative appearing for Sneha Kinetic Power Projects Pvt. Ltd., Respondent No.4, sought time to file reply to the Review Petition and Vakalatnama on behalf of the respondent. Learned counsel for Rajasthan Discoms also sought time to file reply to the Review Petition. The Commission acceded to the request of the respondents.

2. The Commission directed the respondents to file their replies, by 24.5.2019, with an advance copy to the Review Petitioner, who may file its rejoinder, if any, by 31.5.2019. The Commission further directed the parties to comply with the above directions within the specified timeline and observed that no extension of time shall be granted on that account.

3. The next date hearing will be intimated to the parties in due course of time.

**By order of the Commission**

Sd/-  
(V. Sreenivas)  
Dy. Chief (Law)

